

Office of the Principal District and Sessions Court, Salem

Dated:05.12.2020.

**CIRCULAR**

Sub: Cases – Criminal – Bail – Interim Bail already granted –  
Not extended beyond 30.11.2020 – Pending CMPs called  
as per Bail list – intimated – Regarding.

Ref: Order of the Hon'ble Madurai Bench of Madras High  
Court in Suo Motu W.P.(MD) NO.6126/2020,  
Dated:01.12.2020.

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It is hereby informed that the Hon'ble Madurai Bench of Madras High Court has not extended the interim bail for a limited period by the Subordinate Courts in the State of Tamilanadu in Suo Motu W.P. (MD) No.6126/2020, Dated:01.12.2020. All the pending bail applications in this Court will be called as per Bail list uploaded in the District Court website.

Therefore, the counsels appearing for the petitioners in the respective Bail Applications are hereby required to appear before this Court through Video conference as per the Bail list without fail.

Sd/-S.Kumaraguru,  
Principal District Judge,  
Salem

To  
All the Bar Associations in Salem District.